

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY): (a) No,
Sir.

(d) Does not arise.

**Impact of Import of Rubber, Copra,
Coconut Oil and Spices on the
Economy of Kerala**

7213. SHRI V.S. VIJAYARAGHAVAN:
Will the Minister of COMMERCE be
pleased to state :

(a) whether Government have ever
conducted a study of the impact of the
import of commercial produce like
rubber, copra coconut oil and spices like
cloves ; nutmeg etc on the economy of
Kerala ;

(b) if so, the findings thereof ; and

(c) the specific steps proposed to
be taken in future to compensate such
losses incurred by Kerala ?

THE MINISTER OF STATE OF THE
MINISTRY OF SUPPLY AND TEX-
TILES (SHRI CHANDRASHEKHAR
SINGH) : (a) No, Sir.

(b) Does not arise.

(c) Government takes care to protect
the interest of growers as well as consu-
mers by way of importing bare minimum
quantity of such commodities to bridge
the gap between demand and supply,
and their releases are made at prices
which help to control the in-
ternal market price at levels remunera-
tive to the growers.

**Transfer of Employees in United
Commercial Bank**

7214. DR. G.S. RAJHANS : Will the
Minister of FINANCE be pleased to
state :

(a) whether it is a fact that a large
number of employees working in the

United Commercial Bank for the last
10-15 years have not been transferred in
accordance with the transfer policy of
the bank;

(b) the number of such employees
with their cadre in Delhi and reasons
for not transferring them; and

(c) the action Government propose
to take in this regard ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : (a) to
(c). There are a number of employees in
United Commercial Bank, as for instan-
ce about 35 officers in Delhi, who have
remained posted at the same place for
as long as 10 to 15 years. The Bank
has since initiated action to effect nece-
ssary transfers in line with the guideli-
nes issued by the Government to the
public sector banks on the subject.

Import of Rubber through STC.

7215. SHRI P.A. ANTONY : Will
the Minister of COMMERCE be pleased
to state :

(a) the quantity of rubber imported
during 1985; and

(b) the quantity of imported rubber
released by the State Trading Corpora-
tion so far during the current year ?

THE MINISTER OF STATE OF
THE MINISTRY OF SUPPLY AND
TEXTILES (SHRI CHANDRA-
SHEKHAR SINGH) : (a) and (b). A
quantity of 10,400 tonnes has so far
been imported by State Trading Corpo-
ration during the year 1985 and con-
tracts for another 5,000 tonnes have
been concluded. A quantity of 12,000
tonnes has so far been released to the
industry during the current calendar
year.

**Scheme of Giving Spraying Subsidy for
Rubber**

7216. SHRI P.A. ANTONY : Will
the Minister of COMMERCE be pleased
to state :

(a) whether Government have any proposal to re-start the scheme of giving spraying subsidy for rubber ;

(b) if so, when it is likely to begin ; and

(c) the amount likely to be spent this year on this ?

THE MINISTER OF STATE IN THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) No, Sir.

(b) and (c) Do not arise .

Earnings from Export of Rice

7217. SHRI V. SOBHANADRESESWARA RAO : Will the Minister of COMMERCE be pleased to state :

(a) the quantity of rice exported to different countries and its value in the year 1983-84 and 1984-85;

(b) the prices of medium fine and super fine varieties of rice in the importing countries; and

(c) the steps taken by Government to export more rice and earn more foreign exchange ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) During 1983-84 and 1984-85, export of non-basmati rice was not allowed. As per tentative statistics compiled, export of basmati rice during 1983-84 was of the order of 141,664 MT valued at Rs. 96.12 crores. During 1984-85 export of basmati rice is estimated to have been of the order of 241,783 MT valued at Rs. 163.03 crores.

(b) The international price of different varieties of rice are as under :

(i) U.S. Long grain 10% broken :
£615 CIF per metric tonne U.K.
Ports.

ii) Thai* : 5% broken : US \$220
per metric tonne.

Broken A—1 super : US \$177
per metric tonne

Par boiled -5% broken : US \$227
per metric tonne.

*FOB Unstowed (100 Kg. Bags, per tonne, Thai Board of Trade Prices.

Source : Public Ledger dated May, 4 1985.

(c) There is good demand for Indian Basmati rice and certain other varieties of rice in the international market. Subject to availability of quantities, exports can be promoted.

Raids Conducted by Excise Customs and Income Tax Authorities in Bombay.

7218. SHRI ANAND SINGH : Will the Minister of FINANCE be pleased to state the details of the raids conducted by Central Excise, Customs and Income tax authorities in Bombay since January 1985, indicating the extent of black money and tax evasion detected ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : During the first four months of 1985 i.e. January, 1985 to April, 1985, Central Excise authorities detected 232 cases in Bombay involving an estimated evasion of Central Excise duty of Rs. 19.46 crores approximately. During the same period, customs searches were conducted for detection of under valuation and consequent evasion of duty to the extent of Rs. 2.39 crores approximately in cases other than purely smuggling. On the Income Tax side during the same period, the concerned authorities conducted 436 searches in Bombay resulting in seizure of *prima facie* unaccounted assets valued at Rs. 1.71 crores approximately.